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Title: Statement regarding Securities and Insurance Laws (Amendment and Validation) Ordinance, 2010 (No. 3 of 2010).

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): I beg to lay on the Table an explanatory Statement (Hindi and English versions) showing reasons for immediate legislation by the Securities and Insurance Laws (Amendment and Validation) Ordinance, 2010 (No. 3 of 2010).

(Placed in Library, See LT No. 2634/15/10)

...(Interruptions)

MADAM SPEAKER: If you go back, I can listen to you.

...(Interruptions)

अध्यक्ष महोदया : आप अपने स्थान पर जाइए, हम आपकी बात सुनेंगे।

â€¦(व्यवधान)

अध्यक्ष महोदया : हम सबकी बात सुनेंगे।

â€¦(व्यवधान)

MADAM SPEAKER: The House stands adjourned to meet at 2.00 p.m.

12.08 hrs.

The Lok Sabha then adjourned till Fourteen of the Clock.

14.00 hrs.

The Lok Sabha re-assembled at Fourteen of the Clock.

(Mr. Deputy-Speaker *in the Chair*)

...(Interruptions)

14.00 ¼ hrs.

At this stage, Shri Dharmendra Yadav and some other hon. Members came and stood on the floor near the Table

...(Interruptions)

उपाध्यक्ष महोदय : कुछ भी रिकार्ड में नहीं जायेगा।

*(Interruptions) â€¦**

MR. DEPUTY-SPEAKER: The House shall now take up Item No. 20. Matters under Rule 377 shall be laid on the Table of the House. Members are requested to send their slips immediately as per the practice.

...(Interruptions)